

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-103

CA (CAA) No. - 85/230/232/ND/2020

IN THE MATTER OF:

BIKANO FOODS Pvt. Ltd. AND BIKANERVALA FOODS Pvt. Ltd.

,Applicant

SECTION

U/s 230-232

Order delivered on 07.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Adv. Arun saxena

For the Respondent

: Adv. Shankari Mishra for RD and OL

ORDER

Due to paucity of time, list the case on **14.01.2021**.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)